

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

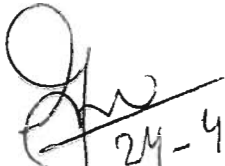
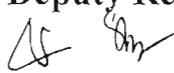
## NOTIFICATION

No. 25 Dated :- 24/4/14

It is hereby notified that all the applicants (other than retired Judicial employes) who have applied for grant of Petition writer's licence are hereby informed that their written test will be held at High Court wing Jammu and Srinagar simultaneously on 27<sup>th</sup>, 28<sup>th</sup> and 29<sup>th</sup> June, 2014 at 10 A.M.

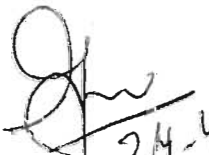
By order

No:- 1648-52/LP Dtd:- 24/4/14

  
24-4-2014  
(G.M. Parray)  
Deputy Registrar (Adm.)  


Copy forwarded to :-

1. Registrar Vigilance High Court Wing Jammu.
- 2-3. Registrar Judicial High Court Wing Jammu/Srinagar.  
..... for information.
4. Director information Jammu for publication of said notice in the next issue of Daily Excelsior and Greater Kashmir
5. Incharge N.I.C. High court Jammu for uploading the same on the website of High Court .

  
24-4-2014  
Deputy Registrar (Adm.)  
